

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. OA 1369 of 97

Present : Hon'ble Mr.D.Purkayastha, Judicial Member

Hon'ble Mr.B.P.Singh, Administrative Member

PRADIP KR. GHOSH

VS

UNION OF INDIA & ORS.

For the applicant : Mr.S.Dasgupta, counsel

For the respondents: Mr.B.Mukherjee, counsel

Heard on : 18.9.2000

Order on : 18.9.2000

O R D E R

D.Purkayastha, J.M.

Heard both the counsel. The 1d. counsel for the applicant submits that the applicant has already got an appointment in the department. Therefore he does not want to proceed with the matter. He has also produced an appointment order and charge report dated 15.9.2000. These documents may be kept on record. Mr.Mukherjee 1d. counsel for the respondents also agrees with the fact. The OA is therefore allowed to be withdrawn.

J.N.G.
MEMBER (A)

H.S.P.
MEMBER (J)

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